

**Central Administrative Tribunal, Lucknow Bench,
Lucknow**

**CONTEMPT PETITION NO.49/2008
IN
ORIGINAL APPLICATION No.429/2006**

This the 08th day of December, 2009

**Hon'ble Ms. Sadhna Srivastava, Member (J)
Hon'ble Dr. A.K. Mishra, Member-A**

Chhatraj, aged about 52 yeas, son of Shri Bachai, resident of -C/o-
Section Engineer, northern Railway, Charbagh, Lucknow.
.....Applicant

By Advocate: Sri Praveen Kumar.

Versus

Shri K.M. Chaubey, Divisional Superintending Engineer
(Coordination), Northern Railway, Hazratganj, Lucknow.
.....Respondents

By Advocate: Sri B.B. Tripathi holding brief for Shri M.K. Singh.

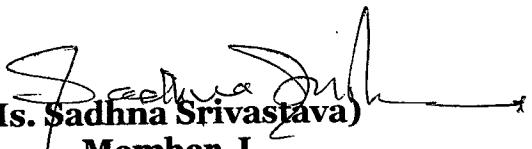
ORDER (Oral)

By Ms. Sadhna Srivastava, Member-J

The counsel for applicant stated that the order dated 07.01.2008 passed by this Tribunal in O.A.No.429/2006 has already been complied with. Therefore, the applicant does not want to press this C.C.P.

In view of the submissions made by the counsel for applicant the C.C.P. is dismissed. Notices issued stands discharged.


(Dr. A.K. Mishra)
Member-A


(Ms. Sadhna Srivastava)
Member-J

Amit/-